

	अमरीकी डॉलर
(1) स्वास्थ्य सेवाएं	2, 296, 000
(2) ग्रामीण जल प्रदाय	1, 778, 000
(3) प्रयोगात्मक पोषाहार	786, 000
(4) बच्चों के लिए खाद्य मिश्रण	100, 000
(5) दूध अनुरक्षण	1, 500, 000
(6) परिवार और बाल कल्याण	171,000
(7) विज्ञान की शिक्षा	850,000
(8) परियोजना बनाना : शहरी क्षेत्रों में बच्चों और युवकों के लिए समेकित सेवाएं	100,000

जोड़ : 7, 581,000

(ग) और (घ). सहायता राज्य-वार आवंटित नहीं की जाती है, बल्कि वह विभिन्न राज्यों और संघ राज्य क्षेत्रों में स्थित अनुमोदित कार्यक्रमों/परियोजनाओं के लिए होती है।

Bridge over River Subernarekha, District Balasore (Orissa)

3723. SHRI ARJUN SETHI: Will the

Minister of SHIPPING AND TRANSPORT be pleased to state :

The progress made so far for the construction of a bridge over the river Subernarekha, District Balasore, Orissa ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : The survey work for the bridge and the selection of the site have been completed ; the estimate prepared by the Government of Orissa is being examined for accord of technical approval and financial sanction of Government of India.

Profits and Dividends Declared by Mr. Pure Drinks (Pvt.) Ltd.

3724. SHRI P. NARASIMHA REDDY : Will the Minister of COMPANY AFFAIRS be pleased to state the profits and dividends made/declared by M/s. Pure Drinks (Private) Limited, manufacturers of Coca-Cola in India, during the last 3 years, year-wise ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) : According to the information contained in the annual accounts of M/s. Pure Drinks (Pvt.) Ltd., the profits made and dividends declared by the company during the three years ended 31.10.67, 31.10.68 and 31.10.69 were as under :—

(Rs. lakhs)

	Year Ended		
	31.10.67	31.10.68	31.10.69
Profits before tax	29.7	60.9	83.0
Profits after tax	8.4	18.9	27.7
Dividend declared	1.3	2.5	2.5

Registration of Companies under the Companies Act, 1956

3725. SHRI S. M. KRISHNA :
SHRI RAMSEKHAR PRASAD
SINGH :

Will the Minister of COMPANY AFFAIRS be pleased to state :

(a) the total number of companies registered

under the Companies Act, 1956 upto the end of March, 1971 (State-wise) ;

(b) the number of Companies whose applications for registration are pending ; and

(c) the number of Companies which were registered during the year 1970-71 ?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) :